

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/ 889 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 17th February, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJDH/475/2025 dtd. 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 06.02.2025 till the afternoon of 12.02.2025**, has been granted. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Dhemaji and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/ 890 /A dated , 17-02-2025

Copy to

✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Sd/-